

(OIH)

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 1838**  
TO BE ANSWERED ON 08.03.2016

**Environment Clearance**

1838. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:  
SHRI ARVIND SAWANT:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state;

- (a) whether the Government proposes to set up a new Board to expedite the environmental clearance to various projects in the country;
- (b) if so, the details thereof;
- (c) whether the said initiative is restricted to the projects related to energy and infrastructural development sector;
- (d) if so, the details thereof;
- (e) the details of projects pending for environmental clearance, State-wise; and
- (f) the time by which these projects are likely to be approved in order to increase investment and speed up the development process in the country?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

- (a) No Sir.
- (b) to (d) Do not arise.
- (e) to (f) The number of projects state wise, pending consideration for environmental clearance is given at Annexure. Details of these projects can be seen at Ministry's website.

The Ministry considers the project/activity for grant of environmental clearance as per provisions of the EIA Notification, 2006.

The timelines prescribed in the Notification for various stages of

clearance are:

- 30 days specified for prescribing the Terms of Reference (TORs);

(After 30 days the standard ToRs generated by the system are issued automatically. It has resulted in drastic reduction in timeline for prescribing of ToRs.)

- 45 days for public consultation (wherever applicable);
- 60 days for appraisal; and
- 45 days thereafter for communicating the decision to project proponent.

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Annexure

State-wise details of projects for Environmental Clearance (as on 7.3.2016)

<b>S. No.</b>	<b>Name of the State/UT</b>	<b>Total</b>
1	Andhra Pradesh	29
2	Andaman & Nicobar	07
3	Arunachal Pradesh	12
4	Assam	06
5	Bihar	03
6	Chandigarh	0
7	Chhattisgarh	11
8	Dadar Nagar Haveli	0
9	Daman & Diu	0
10	Delhi	01
11	Goa	0
12	Gujarat	45
13	Haryana	12
14	Himachal Pradesh	06
15	Jammu & Kashmir	06
16	Jharkhand	13
17	Karnataka	16
18	Kerala	06
19	Madhya Pradesh	18
20	Maharashtra	45
21	Manipur	0
22	Meghalaya	02
23	Mizoram	0
24	Nagaland	0
25	Lakshadweep	0
26	Pondicherry	01
27	Orissa	13
28	Punjab	07
29	Rajasthan	74
30	Sikkim	01
31	Tamil Nadu	16
32	Telengana	08
33	Tripura	02
34	Uttarakhand	19
35	Uttar Pradesh	10
36	West Bengal	22
<b>Total</b>		<b>411</b>

